

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A./62/00527/2021

This the 25th day of **March**, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



1. Tsering Angchok (ARP 075524); aged 44 years S/o Ishey Lhundup R/o Saboo, Leh-194101.
2. Stanzin Paljor (EXK 109576); aged 34 years S/o Ravi Mattoo R/o Deskit Nubra Leh, Ladakh-194401.
3. Dorjay Gyalchan (EXK 109493); aged 39 years S/o Tsering Angdus R/o Tia, District Leh-194106.
4. Tashi Gyaltsen (EXK 109518); aged 33 years S/o Sonam Phuntsog, R/o Nurla-194106.
5. Mohd. Baqir (EXK 109504); aged 38 years S/o Haji Mohd. Jaweed, R/o Akchamal Rong, District Kargil-194103.
6. Rigzin Gurmet (EXK 109483); aged 34 years S/o Tsering Stobdan R/o Domkhar-194101.
7. Kacho Sadat Ali (EXK 109514); aged 36 years S/o Kacho Mohd. Ali R/o Pashkum District Kargil-19410.
8. Feroze Ahmad (EXK 109513); aged 38 years S/o Ghulam Mohd. R/o Poyen, District-Kargil-194103.
9. Mohd. Jamil-ur-Rahman Baji; aged 38 years (EXK 109554) S/o Mohd. Ismail Baji, R/o Holiyal, District Kargil-194103.
10. Tsewang Stanzin (EXK 109498); aged 33 years S/o Nawang Rinchen, R/o Phey, District Leh-194101.
11. James Kunsal Dechan (EXK 109454); aged 35 years S/o Kunzang Dechan, R/o Leh, Sheldan, District Leh-194101.
12. Mohd. Shamim (EXK 109579); aged 39 years S/o Mohd. Ismail, R/o Tumail, District Kargil-194103.

13. Jamyang Namgyal (EXK 109502); aged 35 years S/o Late Tsering Angchok, R/o Sankar, District Leh-194101.
14. Abdullah (EXK 109532); aged 35 years S/o Abdul Rashid, R/o Turtuk, District Leh-194101.
15. Stanzin Otsal (EXK 109519); aged 38 years S/o Tsering Angchok, R/o Tukcha, District Leh-194101.
16. Mohd. Sultan (EXK 109512); aged 39 years S/o Mohd. Baqir, R/o Kanoor, Grong, District Kargil-194103.

.....Applicant

(Advocate: Mr. Rahil Raja)

Versus

1. Union Territory of Jammu and Kashmir through Principal Secretary to Government Home Department, J&K Government, Civil Secretariat, Jammu. Pin Code-180001.
2. Union Territory of Ladakh, through Secretary to Administration, Home Department, Administration of Union Territory of Ladakh, Leh, Ladakh. Pin Code-194104.
3. Director General of Police, J&K, Police Headquarters, Srinagar. Pin Code-190001.
4. Additional Director General of Police, Ladakh, Head of Police, Union Territory of Ladakh, Police Headquarters, Leh. Pin Code 194104.

.....Respondents

(Advocate:- Mr. Amit Gupta, A.A.G.)

O R D E R [O R A L]

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

At the outset, learned counsel for the applicants submits that the respondents may be directed to consider the case of applicants for promotion to next higher post of Inspector within a stipulated period of time. He further prays that the respondents may also be directed to take a final decision on the recommendation made by the Inspector General of Police, U.T. Ladakh dated 14.03.2020.

2. Looking to the arguments of learned counsel for the applicants, the O.A. is disposed of with a direction to the respondents to consider the case of applicants for promotion and also to take a final decision on the recommendation made by the Inspector General of Police, U.T. Ladakh dated 14.03.2020 within a period of one month from today. While deciding the case of the applicants, the respondents will consider the O.A. as representation. Till the representation is decided, fresh promotion will not be given.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to costs.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/M.M/